Supply of bulk drugs by IDPL

1680. SHRI KRISHNA NAND JOSHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the IDPL have not supplied any bulk drug, whether canalised or non-canalised, to the actual users fo*r the last six months;
- (b) what are the names of the units to whom supplies have not been effected by IDPL and whether this action of IDPL is not punishable under the Essential Commodities Act; and
- (c) what action has been taken by" Government i_n the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b) IDPL have reported that they had to curtail/ suspend supplies of some bulk drugs for sometime to the actual users as production thereof was affected due to frequent power cuts, disruption in water supply and non-availability of certain inputs etc. IDPL have further reported that supplies are now being effected barring a few items to the formulatprs keeping in view the availability.

(c) Whenever specific complaints about non-supply of bulk drugs by IDPL are received, Government takes up these with IDPL for expediting their releases.

Number of Staff Working in the Public Sector undertakings under the Ministry of Petroleum, Chemicals and Fertilizers

1681. SHRI M. R. SHERVANI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of the Public Sector Undertakings under hi_s Ministry;
- (b) the number of worker_s and staff and officers employed in each unit; and
- (c) the number of Muslims, Sikhs and Christians employed in each unit separately and their percentage to the total number of people employed in each unit?

THE MINISTER OF PETROLEUM, 'CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) A statement showing the requisite information in respect of Department of Petroleum is laid on the Table of the Sabha.

Information in respect of Department of Chemicals and Fertilizers is being collected and will be laid on the Table of the Sabha.

(c) Constitution prohibits discrimination in the matter of public employment on the grounds of religion. Hence Government do not propose to collect this Information as the collection of such statistics is not in the interest of national integration.

Statement

Names of the Undertakings and the number of persons employed in each of the Undertaking as on 1-4-1980.

(Numbers)

Name of the Undertakings		Employment of Persons as on 1-4-1980			
			Officers*	Staff and workers**	Total
Department	of Petroleum				
1. Oil & Natural Gas Commission/H.I.L.	· .		4,614	21,774	26,388
2. Bharat Foresteum Corporation Limited			998	4,454	5,452
3. Hindustan Perroleum Corporation Limited			1,372	3,689	5,061

^{*}Including Executives/Managerial and Supervisory.

^{••}Including clerical and workmen.

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to Questions ,

Name of the Undertakings					Employment of Persons as or 1-4-1 980		
•		•			Officers*	Staff and workers**	Total
4. Indian Oil Corporation Limited .		•	,		4,585	14,942	19,526
5. Indian Oil Blending Limited .					89	419	508
6. Cochin Refineries Limited					99	365	464
7. Madras Refineries Limited					124	382	506
8. Bongaigaon Refinery & Petrochemie	cals Lin	nited			179	576	75 5
9. Indian Petrochemicals Corporation	Limited	đ.			1,252	3,734	4,986
o. Petrofils Cooperative Limited					140	674	814
1. Engineers India Limited .			٠	٠.	1,651	1,010	2,661
2. Lubrizol India Limited				•	38	164	202
g. Indo-Burma Petroleum Co. Ltd. (in- Biecco Lawrie and Bridge & F available)	₹oof—Ī	Break	up is	not	314 ers	₇₅ 6	1,070

The information is being collected and will be laid on the Table of the Sabha.

Manufacture of Cutting Oil Compound

1682. SHRIMATI MARGARET ALVA:

SHRIMATI PRATIMA BOSE:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of the organisations which are manufacturing cutting oil compound and cutting oils for an important input; and
- (b) whether the public sector units are also manufacturing this important industrial input; if so, what are the details thereof and what are the norms and conditions laid down for its distribution?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and lb) The required information is being collected and will be laid on the Table of Rajya Sabha.

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Appointment of Cooking Gas Dealers

1683. SHRIMATI PRATIBHA SINGH: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

> SHRIMATI MARAGATHAM CHANDRASEKHAR;

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Indian Oil Corporation issued an advertisement in the Hindustan Times dated the 24th November, 1980 inviting applications for appointment of about a dozen cooking gas dealers in Delhi; if so, what are the details thereof;
- (b) whether it is a fact that Public Sector Undertakings such as Indian Oil, Hindustan Petroleum, Bharat Petroleum have not yet appointed any cooperative organisation for LPG Dealership in Delhi;

^{*}Including Executives/Managerial and Supervisory.

^{**}Including clerical and workmen.